## **SUPREME COURT OF INDIA**

Dated: 10 July, 2020

## **CIRCULAR**

As directed by the Competent Authority, henceforth the interaction of Party-in-Person with Registrar, under Proviso to Rule 1(c) of Order IV of the Supreme Court Rules, 2013 may also be done through Video Conferencing mode. The Standard Operating Procedure (SOP), for the Party-in-Person and the Registry for interaction through Video Conferencing/Tele Conferencing mode with the Registrar-in-Office has been uploaded on the official website of the Supreme Court, viz. www.sci.nic.in.

-Sd/-(Anil L. Pansare) Registrar (J-II) -Sd/-(Surya Pratap Singh) Registrar (J-I)

-Sd/-(Rita Chopra) Registrar (J-IV) -Sd/-(Deepak Jain) Registrar (Admn. I)